

(8) Shifting|Unshifting facility has been provided outside the docks within port area.

(9) Random checking is done by customs in selected commodities.

(10) Permission for hiring material for handling equipments from outside is granted liberally.

Use of ships as godowns by public sector companies

356. DR. BHAI MAHAVIR: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government are aware that several public sector organisations like Food Corporation of India have been using ships as virtual godowns thus adding to the problems of the already choked Bombay port;

(b) whether it is a fact that the penalty which they have to pay on that account is much lower than the warehousing charges they have to pay outside the port; and

(c) if so, what remedial steps Government propose to take in the matter?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) to (c) Bombay Port Trust and the Food Corporation of India have reported that ships are not being used as godowns.

Central legislation on rural unorganised labour

357. SHRI AMARPROSAD CHAKRABORTY:

SHRI LAKSHMANA MAHA-PATRO:

SHRI INDRADEEP SINHA:

SHRI YOGENDRA SHARMA:

SHRI BAPURAOJI MAROT-RAOJI DESHMUKH:

Will the Minister of PARLIAMEN-TARY AFFAIRS AND LABOUR be

pleased to state:

(a) whether Government have taken any decision on the proposed legislation for the rural unorganised labour; if so, what are the details thereof;

(b) whether it is a fact that this matter was discussed at a meeting of the Central Standing Committee on Rural Unorganised Labour; and

(c) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMEN-TARY AFFAIRS (SHRI LARANG SAI): (a) to (c) The Government has constituted a Central Standing Committee on Rural Unorganised Labour to advise, *inter alia*, on the proposed Central legislation for safeguarding the interest if rural unorganised workers. The first meeting of this Committee was held on the 29th January, 1979 and the question of the desirability of a Central legislation to safeguard the interest of rural workers also came up for discussion. A Sub-Committee has been constituted by the Central Standing Committee to deal with the matter and report to it within a period of three months.

Setting up of shipyard at Hajra on Gujarat coast

358. PROF. RAMLAL PARIKH: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the present stage of the proposal to set up shipyard building at Hajra on Gujarat coast;

(b) what are the reasons for delay in taking a decision thereon; and

(c) by when, Government propose to announce the decision on the location of shipyard on Gujarat coast?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) and (b) Detailed